

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 715
TO BE ANSWERED ON 22ND JULY, 2022**

**LOSS IN REVENUE ON ACCOUNT OF UNDERPAYMENT OF LICENSE FEE AND
ADJUSTED GROSS REVENUE**

715. DR. KANIMOZHI NVN SOMU:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Government has any statistics with regard to loss in revenue on account of underpayment of license fee, Adjusted Gross Revenue (AGR) and related issues of Telecom Service Providers (TSPs);
- (b) if so, the details thereof;
- (c) the action taken/being taken by Government against those TSPs for such underpayment and if not, the reasons therefor; and
- (d) the total payment due from TSPs as on date?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) to (c) Licenses Fee (LF) and Spectrum Usage Charges (SUC) are payable by the licensees on the basis of the finalised Adjusted Gross Revenue (AGR). The details of LF and SUC dues assessed up to FY 2018-19 of the major Telecom Access Service Providers, group-wise is enclosed in **Annexure-I**. The assessment of LF and SUC dues is an ongoing process and subject to revision based on representation, Audits, Litigation etc. These dues are payable by the licensees with the application of interest from the due date of payment, as per license agreement and Hon'ble Supreme Court judgement dated 01.09.2020.

For addressing the financial stress in the sector, government has given an option of moratorium of up to four years on LF and SUC dues assessed up to FY 2018-19, to be paid by the licensees in yearly instalments by 31.03.2031. The present value of these dues will be protected by the application of interest up to the date of payment as prescribed in the license agreement and Hon'ble Supreme Court judgment dated 01.09.2020. The moratorium scheme is revenue neutral.

In addition to the above, government has also given the option for the conversion of interest amount arising out of deferred AGR instalment, pertaining to the moratorium period, into equity for the dues up to FY 2018-19.

(d) The total LF and SUC dues for major Telecom Service provider (TSPs) group-wise is **Rs. 162654.42 Crores**. The details are enclosed in **Annexure –I**.

ANNEXURE-I

LF and SUC dues upto FY 2018-19

(Amount in Rs Cr.)

LF and SUC Dues of Major Telecom Access Service Providers			
S. No.	Name of the company	LF and SUC Dues*	Remarks
1	Bharti Group	29856.07	TSPs opted for Moratorium Scheme
2	Tata Group	13054.35	
3	Vodafone Idea Limited	59236.85	
4	Quadrant Televentures Limited	179.04	
5	Reliance Jio Infocomm Limited	406.42	TSPs not opted for Moratorium Scheme
6	Aircel Group	12389	These TSPs are under Insolvency and Bankruptcy Code (IBC)/liquidation related proceedings.
7	Reliance Communications	25194.58	
8	Reliance Telecom Limited		
9	Sistema Shyam Teleservices Ltd.		
10	Videocon Telecommunications Ltd.	1548.84	
11	Loop Telecom Pvt. Ltd	595.76	
12	Etisalat DB Telecom Private Limited		
13	S Tel Pvt Limited		
14	BSNL	15203.30	These are Public Sector Undertakings (PSU's) of the government
15	MTNL	4990.21	
Total		162654.42	

*Dues are subject to revision on the basis of representations by TSPs, Departmental assessments, CAG/Special Audits, Court Cases etc. These dues are with interest as on 31.10.2019
